

**IN THE INCOME TAX APPELLATE TRIBUNAL  
AGRA BENCH 'DB', AGRA**

**Before Dr. B. R. R. Kumar, Accountant Member  
&  
Shri Yogesh Kumar US, Judicial member**

**ITA No. 69/AGR/2022: Asstt. Year: 2017-18**

Prem Infracity Pvt. Ltd., Shop No. 4, 4A, 2nd floor, Aparna Mall, Hospital Road, Agra 282003 (APPELLANT)	Vs	The PCIT-1, Agra, UP 282002 (RESPONDENT)
<b>PAN No. AAFCP 7090 K</b>		

**Assessee by : None  
Revenue by : Shri Surendra Pal, CIT(DR)**

<b>Date of Hearing: 08.11.2023</b>	<b>Date of Pronouncement: 08.11.2023</b>
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**ORDER**

**Per Yogesh Kumar US, JM:-**

The present appeal has been filed by the assessee against the order of Id. PCIT-1, Agra dated 31.03.2022.

2. The assessee has submitted an application withdrawing the appeal filed on 02.11.2023. The Ld. DR has not objection to the withdrawal, and the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 08/11/2023.

**Sd/-  
(DR.B.R.R. KUMAR)  
ACCOUNTANT MEMBER**

**Sd/-  
(YOGESH KUMAR US)  
JUDICIAL MEMBER**

Delhi; Dated 08/11/2023

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**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A),
4. CIT
5. DR, ITAT,
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)  
ITAT, Delhi